

[*Translation*]

**Setting up of a Aluminium Plant in Banda**

5821. SHRI RAM SAJIWAN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether aluminium deposits in large quantity are available in the entire belt of Manikpur in Banda district in Uttar Pradesh and in the entire belt adjacent to Satna district in Madhya Pradesh; and

(b) if so, whether there is proposal to set up a new aluminium plant in the said area?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) There are no deposits in the form of aluminium. Aluminium metal is, however, extracted from the mineral bauxite.

In Banda district of Uttar Pradesh the bauxite reserves of all categories are about 7.17 million tonnes. In Satna district of Madhya Pradesh such reserve are 1.44 million tonnes and in adjacent Rewa district they are 23.58 million tonnes.

(b) There is no proposal to set up an aluminium plant based on these deposits.

[*English*]

**Import of Photographic Colour Paper and Graphic Art Film**

5822. SHRI M. SELVAminerals. Will the Minister of COMMERCE be pleased to state:

(a) whether there was a proposal to remove the photographic colour paper and graphic art films from the list of imports under Open General Licence; and

(b) if so, the reasons for not removing the photographic goods from Open General Licence list?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Import Policy of an item is decided keeping in view various factors such as demand, indigenous production and price differential etc. The suggestions received for removal of photographic colour paper and graphic art films from the list of imports under Open General Licence were considered accordingly. However, they were not found to be acceptable.

**Royalty on Minerals in Rajasthan**

5823. SHRIMATI VASUNDHARA RAJE: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the royalty paid by the Central Government on different minerals available in Rajasthan is very low;

(b) whether the royalty rate has not been revised since long;

(c) if so, the steps taken to revise the royalty rates of the minerals available in Rajasthan; and

(d) when the revision is proposed to be made?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) No royalty is payable by the Central Government on any minerals available. However, under section 9 of the Mines and Minerals (Regulation and Development) Act, 1957 the Central Government only notifies from time to time the rates of royalty payable by mining lease holders to the respective State Governments in respect of minerals other than minor minerals. These rates are uni-